

VIDHAN SABHA QUESTION

Name of the Department : Finance
Starred Question No. : 3231
Date of Reply : 17-09-2020
Subject : Loan
Asked by : Sh. Rajinder Rana (Sujanpur);
Smt. Asha Kumari (Dalhousie)
Minister-in-Charge : Hon'ble Chief Minister

Question	Reply
(a) how much loan has the State Government taken since 1 st January, 2020 to 31 st July, 2020;	
(b) upto 31 st July, 2020 how much amount of GST compensation share from Central Government was due; and	(a), (b) and (c) Information is laid on the table of the House.
(c) how much share of GST is pending with Central Government; details be given?	

Reply of Starred Assembly Question Number 3231 asked by Sh. Rajinder Rana (Sujanpur) and Smt. Asha Kumari (Dalhousie) fixed for reply on 17-09-2020

- (a) Loan taken by the State Government since 1st January, 2020 to 31st July, 2020 is as below:

A. Financial Year 2019-20 [Jan to March]

(Rs. in crore)

Month	Gross Loan	Loan Repaid	Net Loan raised
January	1552	397	1155
February	1592	83	1509
March	1923	1200	723
Total	5067	1680	3387

B. Financial Year 2020-21 [April to July]

April	9	22	-13
May	27	35	-8
June	43	911	-868
July	531	76	455
Total	610	1044	-434

Grand Total [A+B]	5677	2724	2953
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Apart from above, debt liabilities on account of GPF etc also accrues to the State Government in Public Account which is maintained by the Accountant General of the State. Since the accounts for the financial year 2019-20 are not finalized by the AG as yet, so the information is not available.

(b) and (c)

Entire compensation due for financial year 2019-20 [Rs.2477 crore] has been received and there is no pending amount for financial year 2019-20.

Regarding financial year 2020-21[till 31st July 2020], details are as below:-

(Rs.in crore)

Amount protected	2335
State GST collection	707
Compensation due	1628

The above due amount will be compensated by the Central Government.
